

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 218**  
**(IB)-2963(ND)2019**  
**IA-1700/2021 IA/3629/2021**

**IN THE MATTER OF:**  
**Tarun Khanna**

... **Applicant/Petitioner**

**Vs.**

**M/s. Deltronix India Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 18.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv. Deepak Motla for RP (Applicant) in IA - 1700/2021 & 3629/2021

**ORDER**

Renotify this case on 15.09.2021



**(T.S. SINGH)**  
**COURT OFFICER**